

(ii) Council for the Institutes of Technology

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to move:

"That in pursuance of Section 31(2) (k) of the Institutes of Technology Act, 1961, the members of this House do proceed to elect in such manner as the Speaker may direct two members from among themselves to serve as members of the Council established under Sections 31(1) of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 31(2) (k) of the Institutes of Technology Act, 1961, the members of this House do proceed to elect in such manner as the Speaker may direct two members from among themselves to serve as members of the Council established under Section 31(1) of the said Act."

The motion was adopted.

12.17 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1982-83

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

"I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (General) for 1982-83."

12.17 1/2 hrs.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1980-81

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

"I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (General) for 1980-81."

12.18 hrs.

MATTERS UNDER RULE 377

MR. SPEAKER: SHRI H. N. BAHUGUNA:

(i) *Re.* financial crises being faced by sugarcane growers in the country, specially in U.P. and North Bihar.

श्री हेमवती नन्दन बहुगुणा : अध्यक्ष महोदय, मैं यह शुगरकैं के सिलसिले में पढ़ रहा हूँ। मैं इस स्थिति में पढ़ रहा हूँ कि जब कि राव साहब सुन नहीं रहे हैं और आजाद साहब चले गए हैं।

अध्यक्ष महोदय : आप सुना तो दें।

श्री हेमवती नन्दन बहुगुणा : यह 377 है। वे अभी भी ध्यान नहीं दे रहे हैं, आपस में बातें कर रहे हैं। हाँ काम प्रणव मुखर्जी जी का जरूर है क्योंकि उनको रुपया रीलीज करना है।

अध्यक्ष महोदय : दोनों ही सुनें। इनके भी मतलब की बात है।

It concerns him also.

श्री हेमवती नन्दन बहुगुणा : मैं प्रणव मुखर्जी जी का भी ध्यान दिलाता हूँ।

संसदीय कार्य, खेल तथा निर्माण और आवास मंत्री (श्री बृटा सिंह) : आप ही के बारे में एक्शन ले रहे हैं।

SHRI H. N. BAHUGUNA: I am grateful. यदि राव साहब मेरी बात का यहीं पर जवाब दे दें तो बड़ी मेहरबानी होगी।

SHRIMATI PRAMILA DANDAVATE (Bombay North-Central): Statement under rule 377 is not replied.